## GOVERNMENT OF INDIA MINISTRY OF TEXTILES RAJYA SABHA UNSTARRED QUESTION NO-791

ANSWERED ON- 03/12/2021

## COMMON FACILITY CENTRES AT BLOCK LEVEL

791. SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has formulated any scheme for setting up of Common Facility Centres (CFCs) at block/municipal level for providing basic facilities for the development of handloom industry in the country during the recent time;
- (b) if so, the details thereof; and
- (c) the requirement/eligibility criteria for sanctioning of such centres?

## **ANSWER**

## THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a) to (c): Under the Revised guidelines of National Handloom Development Programme, there is provision for setting up of Common Facility Centre for housing the technical facilities for weavers viz. product development/diversification, warping, dyeing, yarn depot, skill upgradation, etc. For this purpose, financial assistance up to 90% of the project cost is provided by the Government of India, while remaining of the project cost and land is provided by the State/Implementing Agency. Proposals are submitted by the Implementing Agency through the State Government concerned.

\*\*\*